

**THE HIGH COURT OF MEGHALAYA**  
**AT SHILLONG**

Dated, Shillong \_\_\_ October, 2018

**NOTICE**

No. HCM.II/239/2013-ESTT/\_\_\_\_\_: It is notified to all concerned that there shall be a Full Court Reference today, the 24<sup>th</sup> October, 2018 at 2:00 P.M. in the Chief Justice's Court Hall on the demise of (L)Edmund Carmel Suja, Advocate.

**Order of Speech:**

1. Shri.Amit Kumar, Advocate General, Meghalaya.
2. Shri G.S.Massar, Senior Advocate & President, High Court of Meghalaya Bar Association.
3. Shri R. Debnath, Central Government Counsel.
4. Hon'ble the Chief Justice.

Two minutes silence will be observed in respect of the departed soul.

**REGISTRAR GENERAL**

Memo.No. HCM.II/239/2013-ESTT/ 5285A : Dated, Shillong 24<sup>th</sup> October, 2018

Copy to:

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
3. The PA to Registrar General, High Court of Meghalaya, Shillong.
4. The PS to Additional Advocate General, High Court of Meghalaya, Shillong.
5. All Registrars, High Court of Meghalaya, Shillong.
6. All Deputy Registrars, High Court of Meghalaya, Shillong.
7. All Assistant Registrars, High Court of Meghalaya, Shillong.
8. All Superintendents, High Court of Meghalaya, Shillong.
9. The Central Government Counsel, High Court of Meghalaya, Shillong.
10. Shri \_\_\_\_\_ Sr.Advocate, High Court of Meghalaya, Shillong.
11. The President/Secretary, Shillong Bar Association, Shillong.
12. The System Analyst, for uploading the notice on the website.
13. Notice Board. High Court of Meghalaya, Shillong.
14. Office File.

  
**REGISTRAR GENERAL**